

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. \*12  
TO BE ANSWERED ON 02.02.2021**

**FUNDS FOR WELFARE OF TRANSGENDERS**

**\*12. SHRI ANUMULA REVANTH REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government has any plan to allot special funds for generating livelihood opportunities among the Transgender community;
- (b) if so, the details thereof;
- (c) the number of Transgender persons currently working in public services;
- (d) whether the Government has any proposal to impart skill training to the Transgenders and if so, the details thereof;
- (e) whether the Government is considering to provide reservation to Transgenders in educational institutions and Government jobs; and
- (f) if so, the details thereof and if not, the reasons therefor?

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

(a) to (f) : A statement is laid on the Table of the House.

**Statement in reply to Lok Sabha Starred Question No. 12 for answer on 02.02.2021  
asked by Shri Anumula Revanth Reddy on "Funds for Welfare of Transgenders"**

The TRANSGENDER PERSONS (PROTECTION OF RIGHTS) ACT, 2019 provides for formulation of a scheme for transgender persons including generation of livelihood opportunities for them. The Rules under the Act mandate the Central and State Governments to take up schemes that address the issues of access of transgender persons to health, education, welfare, shelter and economic support for livelihoods. A scheme is being formulated for addressing the above, which includes skill upgradation.

The Ministry does not keep the data about the number of transgender persons currently working in public services. As of now there is no proposal for providing reservations to the transgender persons in education or jobs.

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